

26.05.2023

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 33

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

HON'BLE MR. JUSTICE SURESH KUMAR KAIT

HON'BLE MR. JUSTICE TALWANT SINGH

AT 02:15 P.M.

1.W.P.(C) 9139/2019

SQUADRON LEADER NEELAM CHAHAR Petitioner

Through Mr. Satendra Singh & Mr. Chirag
Verma, Advocates.

versus

UNION OF INDIA AND OTHERS

..... Respondents

Through Mr. Vikram Jetly, CGSC along with Ms. Shreya Jetly, Advocates.

2.W.P.(C) 2609/2021 & CM APPL. 34188/2021 (Delay)

DHARMENDRA SINGH RATHORE AND ORS.

..... Petitioners

Through Mr. Ankur Chhibber, Advocate.

versus

UNION OF INDIA AND OTHERS

..... Respondents

Through Mr. Anurag Ahluwalia, CGSC along with
Mr. Danish Faraz Khan, Advocate for R-1/UOI.
Mr. Anil Soni, CGSC along with
Mr. Rahul Mourya, Advocate for R-1 to R-4.

3.W.P.(C) 6058/2021 & CM APPL. 19191/2021 (Stay)

793047-S SGT DEEPAK KUMAR RDO/FIT & ORS

..... Petitioners

Through None.

1. THE UNION OF INDIA THROUGH ITS SECRETARY & ORS.

Respondents

Through Mr. Harish Vidyanathan Shankar,
CGSC along with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat, Mr. Alexander Mathai Paikaday, Advocates.

4.W.P.(C) 8787/2021, CM APPL. 27353/2021 & 2822/2022

SGT BHUPENDER SINGH AND ORS Petitioners

Through None

versus

UNION OF INDIA AND OTHERS Respondents

Through Mr. Harish Vidyanathan Shankar, CGSC
along with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat, Mr. Alexander Mathai Paikaday, Advocates.

5.W.P.(C) 6973/2021, CM APPL. 22031/2021 (Exemption) & 33249/2022 (Impleadment)

793187 H SGT SATENDRA SINGH & ORS. Petitioners

Through Mr. Sidhinath Senger & Mr.
Saurabh Kumar, Advocates.

versus

THE UNION OF INDIA THROUGH ITS SECRETARY & ORS.

Respondents

Through None

6.W.P.(C) 8507/2021 & CM APPL. 26363/2021 (Exemption)

WG CDR SANJAY KUMAR RAI Petitioner

Through None.

versus

UNION OF INDIA AND ORS. Respondents

Through Mr. Harish Vidyanathan Shankar,
CGSC along with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat, Mr. Alexander Mathai Paikaday, Advocates.

7.W.P.(C) 12188/2021

WG CDR G PADMA KUMAR Petitioner

Through None.

versus

UNION OF INDIA AND ORS. Respondents

Through None.

26.05.2023

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PRONOUNCEMENT OF JUDGEMENT

8.W.P.(C) 2729/2022 & CM APPL. 7837/2022 (Exemption)

WG CDR KA AMEER ALIPetitioner

Through None.

versus

UNION OF INDIA AND ORS Respondents

Through Mr. Vivek Goyal, CGSPC for UOI

COURT NO. 37

HON'BLE MR.JUSTICE MANMOHAN

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

AT 10:30 A.M.

1.W.P.(C) 3535/2021 & CM APPL. 10693/2021

SANJAY GANDHI MEMORIAL TRUST Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

versus

COMMISSIONER OF INCOME TAX (EXEMPTION) & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

2.W.P.(C) 3556/2021 & CM APPL. 10749/2021

JAWAHAR BHAWAN TRUST Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

versus

COMMISSIONER OF INCOME TAX (EXEMPTION) & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,

Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

3.W.P.(C) 3557/2021 & CM APPL. 10752/2021

RAJIV GANDHI FOUNDATION Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

versus

COMMISSIONER OF INCOME TAX (EXEMPTION) & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

4.W.P.(C) 3558/2021 & CM APPL. 10754/2021

RAJIV GANDHI CHARITABLE TRUST Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

versus

COMMISSIONER OF INCOME TAX (EXEMPTION) & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

5.W.P.(C) 3559/2021 & CM APPL. 10756/2021

YOUNG INDIAN Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

Versus

COMMISSIONER OF INCOME TAX (EXEMPTION) & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

6.W.P.(C) 4076/2021 & CM APPLs. 12395/2021 AND 25584/2021

SONIA GANDHI Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

Versus

PR COMMISSIONER OF INCOME TAX DELHI 12 & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

7.W.P.(C) 4082/2021 & CM APPL. 12427/2021

RAHUL GANDHI Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

Versus

PR COMMISSIONER OF INCOME TAX DELHI 12 & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

8.W.P.(C) 4083/2021 & CM APPLs. 12430/2021 AND 16524/2021

PRIYANKA GANDHI VADRA Petitioner

Through: Ms.Kavita Jha, Mr.Vaibhav Kulkarni
and Mr.Anant Mann, Advocates.

26.05.2023

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PRONOUNCEMENT OF JUDGEMENT

Versus

PR COMMISSIONER OF INCOME TAX DELHI 12 & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

9.W.P.(C) 6921/2021 & CM APPLs. 21839-21841/2021, 22853-22854/2021 AND 25581/2021

AAM AADMI PARTY

..... Petitioner

Through: Mr.Amar Dave, Advocate with Mr.Vivek Jain and
Mr.Abhinav Jain, Advocates.

versus

COMMISSIONER OF INCOME TAX (EXEMPTION) & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel,
Mr.Vipul Agarwal, Mr.Sanjeev Menon,
Mr.Prasanjeet Mohapatra, Mr.Shyam Gopal,
Mr.Vivek Gurnani and Ms.Monica Benjimin, Advocates.

COURT NO. 34

HON'BLE MS.JUSTICE MUKTA GUPTA

HON'BLE MR. JUSTICE C.HARI SHANKAR

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

AT 10:30 A.M.

1.REVIEW PET.117/2020 & CM APPLN. 2079720/22
IN CUSAA 229/2019

ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)
VS
M/S IT'S MY NAME PVT LTD

ZOHEB HOSSAIN,KAVISH GARAICH
VIVEK GURNANI,ABHISHEK CHANDRA GUPTA
MADHAV KHURANA,SHIVSEK TREHAN
PRATEEK BHARDWAJ,AKASH MALIK

26.05.2023

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 42

DIVISION BENCH- VII

HON'BLE MR. JUSTICE NAJMI WAZIRI

HON'BLE MR JUSTICE SUDHIR KUMAR JAIN

CLICK HERE FOR VC

Meeting information

Meeting link:

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m04e364e14554f66e76edb058f3c20ad8>

AT 11:00 A.M.

1. LPA 615/2019

SHARAFAT KHAN & ANOTHER APPELLANTS

Through: Ms. Aruna Mehta, Advocate

VS

NORTHERN RAILWAY & ANOTHER RESPONDENTS

Through: Mr. Vikrant N. Goyal with Ms. Tesu Gupta and Ms. Ayushi Garg, Advocates for R-1.
Ms. Rani Tiwari and Mr. S.K. Mishra, Advocates for R-2

2 LPA 99/2018 & CM NO. 49958/2022

BATRA HOSPITAL & MEDICAL RESEARCH

CENTRE OF CH. AISHI RAM BATRA PUBLIC

CHARITABLE TRUST APPELLANT

Through: Mr. Harvinder Singh, Mr. Anil Bhat, Mr. Vivek P. Gupta and Mr. Balwant Chowbey, Advocates.

VS

BATRA HOSPITAL EMPLOYEES UNION RESPONDENT

Through: Mr. Sanjay Ghose, Senior Advocate with Ms. Urvi Mohan, Advocate.

3. LPA 576/2018 & CM No. 42341/2018

MOOLCHAND KHARAITI RAM HOSPITAL

& AYURVEDIC RESEARCH INSTITUTE APPELLANT

Through: Mr. Ramesh Kumar Mishra and Mr. Sandeep Pandey, Advocates.

VS

WORKERS & OTHERSRESPONDENTS

Through: Mr. Abinash K. Mishra, Mr. Mohit Sharma and Mr. Gaurav Kumar Pandey, Advocates.

26.05.2023

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 42

HON'BLE MR. JUSTICE NAJMI WAZIRI

HON'BLE MR. JUSTICE VIKAS MAHAJAN

AT 03:00 P.M.

1.LPA No. 140/2021 & CM Nos.12990, 12992 of 2021 DELHI DEVELOPMENT AUTHORITYAppellant

Through:Mr. Sanjay Jain, Senior Advocate (ASG) with Mr. Nitin Mishra,Mr. Nishank
Tripathi, Mr. Arkaj Kumar, Ms. Harshita Sukhija, Advocates with Mr. Kamal
Gupta, Director, DDA.

versus

ACTION COMMITTEE, UNAIDED RECOGNIZED PVT SCHOOLS Respondent

Through:Mr. Amit Sibal, Senior Advocate with Mr. Kamal Gupta, Mr. Sparsh Aggarwal
and Mr. Yash Yadav, Advocates.

COURT NO. 42

HON'BLE MR. JUSTICE NAJMI WAZIRI

HON'BLE MR. JUSTICE GAURANG KANTH

CLICK HERE FOR VC

Meeting information

Meeting link:

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m04e364e14554f66e76edb058f3c20ad8>

AT 02:30 P.M.

1. **FAO(OS) (COMM) 203/2022 & CM APPL. 35282/2022**
M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

2 **FAO(OS) (COMM) 204/2022 & CM APPL. 35292/2022**
M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

3. FAO(OS) (COMM) 216/2022 & CM APPL. 37546/2022
M/S SATYAM CATERERS PVT. LTD. Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

4. FAO(OS) (COMM) 217/2022 & CM APPL. 37549/2022
M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

5. FAO(OS) (COMM) 218/2022 & CM APPL. 37554/2022
M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

6. FAO(OS) (COMM) 219/2022 & CM APPL. 37557/2022
M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

- +7. FAO(OS) (COMM) 220/2022 & CM APPL. 37560/2022
M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

8. FAO(OS) (COMM) 221/2022 & CM APPL. 37563/2022

M/S ROOP CATERERS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

9. FAO(OS) (COMM) 222/2022 & CM APPL. 37566/2022

M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) Respondent

10. FAO(OS) (COMM) 223/2022 & CM APPL. 37569/2022

M/S ROOP CATERERS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
Respondent

11. FAO(OS) (COMM) 224/2022 & CM APPL. 37577/2022

M/S SATYAM CATERERS PVT. LTD. Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

12. FAO(OS) (COMM) 225/2022 & CM APPL. 37580/2022

M/S SATYAM CATERERS PVT. LTD. Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
Respondent

13. FAO(OS) (COMM) 226/2022 & CM APPL. 37583/2022
M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

14. FAO(OS) (COMM) 227/2022 & CM APPL. 37586/2022
M/S ROOP CATERERS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

15. FAO(OS) (COMM) 228/2022 & CM APPL. 37589/2022
M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

16. FAO(OS) (COMM) 229/2022 & CM APPL. 37592/2022
M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

17. FAO(OS) (COMM) 230/2022 & CM APPL. 37596/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

18. FAO(OS) (COMM) 231/2022 & CM APPL. 37599/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

19 FAO(OS) (COMM) 232/2022 & CM APPL. 37602/2022

M/S SATYAM CATERERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

20. FAO(OS) (COMM) 233/2022 & CM APPL. 37605/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

21. FAO(OS) (COMM) 234/2022 & CM APPL. 37608/2022

M/S SATYAM CATERERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

22. FAO(OS) (COMM) 235/2022 & CM APPL. 37611/2022

M/S ROOP CATERERS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

23. FAO(OS) (COMM) 236/2022 & CM APPL. 37614/2022

M/S ROOP CATERERS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

24. FAO(OS) (COMM) 237/2022 & CM APPL. 37617/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

25. FAO(OS) (COMM) 238/2022 & CM APPL. 37620/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

26. FAO(OS) (COMM) 239/2022 & CM APPL. 37623/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

27. FAO(OS) (COMM) 240/2022 & CM APPL. 37626/2022

M/S ROOP CATERERS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

28. FAO(OS) (COMM) 241/2022 & CM APPL. 37629/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

29. FAO(OS) (COMM) 242/2022 & CM APPL. 37632/2022

M/S SATYAM CATERERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

30. FAO(OS) (COMM) 243/2022 & CM APPL. 37635/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

31. FAO(OS) (COMM) 244/2022 & CM APPL. 37638/2022

M/S ROOP CATERERS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

32. FAO(OS) (COMM) 245/2022 & CM APPL. 37641/2022

M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

33. FAO(OS) (COMM) 246/2022 & CM APPL. 37644/2022

M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

34. FAO(OS) (COMM) 247/2022 & CM APPL. 37647/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

.... Respondent

35. FAO(OS) (COMM) 248/2022 & CM APPL. 37650/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ANR.
Respondents

.....

36. FAO(OS) (COMM) 249/2022 & CM APPL. 37653/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

37. FAO(OS) (COMM) 250/2022 & CM APPL. 37656/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

38. FAO(OS) (COMM) 251/2022 & CM APPL. 37659/2022

M/S BRANDAVAN FOOD PRODUCTS Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

39. FAO(OS) (COMM) 252/2022 & CM APPL. 37886/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)
..... Respondent

40. FAO(OS) (COMM) 253/2022 & CM APPL. 37891/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

41. FAO(OS) (COMM) 254/2022 & CM APPL. 37898/2022

M/S SATYAM CATERERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

42. FAO(OS) (COMM) 255/2022 & CM APPL. 37901/2022

M/S SATYAM CATERERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

43. FAO(OS) (COMM) 256/2022 & CM APPL. 37906/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

44. FAO(OS) (COMM) 257/2022 & CM APPL. 37912/2022

M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD.

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

45. FAO(OS) (COMM) 258/2022 & CM APPL. 37926/2022

M/S BRANDAVAN FOOD PRODUCTS

..... Appellant

versus

INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC)

..... Respondent

Through: Mr. Nidhesh Gupta, Sr. Advocate with Mr. Rajat Aneja, Mr. Jasmeet Singh, Mr. Saif Ali, Mr. Divjot Singh Bhatia, Mr. Pushpendra S. Bhadoriya, Ms. Japneet Kaur, Mr Ruhsheet Saluja, Mr. Anurag, Ms Vriti Gujral and Mr. Vijay Sharma, Advocates for Appellants.

Mr. Ciccu Mukhopadhyay, Sr. Advocate with Mr. Saurav Agrawal and Mr. Anshuman Chowdhury, Advocates for IRCTC/Respondent.

COURT NO. 14

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

AT 02:15 P.M.

1.FAO 43/2019

DELHI JAL BOARD

SANGEETA BHARTI

VS

M/S HANUMAN CONSTRUCTION CO.

2.FAO 252/2020

SHALINI GIHAR@SHANU GIHAR

YOGESH SWAROOP

VS

UNION OF INDIA

3.FAO 47/2022

MALTI KUMARI AND ORS & ORS.

RAJAN SOOD

VS

UNION OF INDIA

26.05.2023

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 26

HON'BLE MR. JUSTICE ANISH DAYAL

CLICK HERE TO JOIN VC

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AT 10:30 A.M.

1. W.P.(CRL) 550/2022

(46) EMECHERE MADUABUCHKWU

..... Petitioner

Through: Mr. Chetan Bhardwaj, Adv.

versus

STATE NCT OF DELHI & ANR.

.....Respondents

Through:Ms. Rupali Bandopadhyia, ASC (CrI.) with

Mr. Akshya & Mr. Abhijeet Kumar, Advs. for the State.Ms. Manisha Agrawal Narain and Mr. Sandeep Singh, Advs. for R2.SI Virender Singh, Central Distt.

2. W.P.(CRL) 827/2022

(47) EMECHERE MADUABUCHKWU

.....Petitioner

Through:Mr. Chetan Bhardwaj, Adv.

versus

FOREIGNERS REGIONAL REGISTRATION OFFICE DELHIRespondent

Through:Ms. Rupali Bandopadhyia, ASC (CrI.) with Mr. Akshya & Mr. Abhijeet Kumar, Advs. for the State with SI Virender Singh, Central Distt.Ms. Manisha Agrawal Narain and Mr. Sandeep Singh, Adys, for R2.

25.05.2023

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REGISTRAR (LISTING)

26.05.2023

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO.47 (OS-G)

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sumanchawala575@gmail.com

FOR PRONOUNCEMENT OF JUDGMENT AT 2.15 P.M.

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| 1. O.M.P. (COMM) 263/2019 | BHOPAL SANCHI HIGHWAYS
PRIVATE LIMITED
Vs. NATIONAL HIGHWAYS
AUTHORITY OF INDIA THROUGH
ITS CHAIRMAN | RAJSHEKHAR RAO,DHEERAJ P.DEO,
YASHRAJ SAMANT,AIBY PETER
MAURYA VIJAY CHANDRA,ABHISHEK
RISHABH SHUKLA,RUDRASHISH
BHARDWAJ,GAURAV KUMAR |
| 2. O.M.P. (COMM) 278/2019
I.A. 9870/2019
I.A. 17853/2019
I.A. 7921/2020
I.A. 10163/2020
I.A. 150/2021 | NATIONAL HIGHWAYS AUTHORITY
OF INDIA
Vs. ORISSA STEEL EXPRESSWAY
PVT.LTD | SANTOSH KUMAR,DAKSH ARORA,
MOHIT AGARWAL,DARPAN WADHWA,
ARJUN SYAL,MANJIRA DASGUPTA
AKSHITA SACHDEVA |
| 3 . O.M.P. (COMM) 482/2020 | NHPC LIMITED
Vs. JAIPRAKASH ASSOCIATES
LTD. | GAUHAR MIRZA, PRAKHAR DEEP,
PURNIMA MATHUR,LOVKESH
SAWHNEY,R.K.MISHRA,ROHIT
KUMAR,NAVITA GUPTA |
| 4. O.M.P. (COMM) 505/2020
I.A. 9393/2020
I.A. 493/2021
I.A. 494/2021 | JAIPRAKASH ASSOCIATES LIMITED
Vs. NHPC LIMITED | LOVKESH SAWHNEY,R.K.MISHRA,
ROHIT KUMAR,NAVITA GUPTA,
GAUHAR MIRZA, PRAKHAR DEEP,
PURNIMA MATHUR |
| 5. O.M.P. (COMM) 10/2021
I.A. 19218/2022 | BHARAT SANCHAR NIGAM LIMITED
Vs. SMART DIVISION PRIVATE
LIMITED | A.K.SINGH, PRATEEK KUMAR, SNEHA
JANKIRAMAN, SALONI GUPTA |
